

Declaration of Assets and Liabilities

Year 2025

I, **ARUN KUMAR** son/daughter/wife of **Shri Ram Sagar Mahto** aged **58 Years** (approx), belonging to **Administrative Cadre** and presently working as **Assistant Section Officer**, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name(s) (Shashi Prabha)	Dependant-1 (Pratyush Anand)	Dependant-2	Dependant-3
(i)	Cash	₹7,500/-	₹1,000/-	x	x	x
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1. ₹93,000/- SBI SB A/c 2. ₹45,000/- SBI SB A/c 3. ₹10,000/- UCO Bank SB A/c 4. ₹2,00,000/- UCO Bank FD A/c 5. ₹2,00,000/- SBI FD A/c 6. ₹3,00,000/- HDFC FD A/c 7. ₹10,000/- HDFC SB A/c	1. ₹20,000 SBI SB A/c 2. ₹55,00,000/- SBI FD A/c	1. ₹6,50,000/- SBI FD A/c 2. ₹10,000/- SBI SB A/c 3. ₹40,000/- Axis Bank SB A/c 4. ₹3,00,000/- Axis Bank FD A/c	x	x
(iii)	Bonds, Debentures and shares in Companies	1. ₹10,000/- LIC Bond 2. ₹2,50,000/- investment in Mutual Fund	x	x	x	x
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	<u>LIC Policies</u> 1. ₹12,000/- Yearly 2. ₹12,000/- Yearly 3. ₹6,000/- Yearly PLI 4. ₹12,000/- Yearly SBI Insurance	₹40,000/- Postal Saving	x	x	x
(v)	Motor Vehicles (details of make, etc.)	Motor Cycle-Hero Honda Splendor Reg. No.-0665	x	x	x	x
(vi)	Jewellery (give details of weight and value)	50 gm. gold jewellery ₹4,00,000/- 50 gm. Silver jewellery ₹5,000/-	150 gm. gold jewellery ₹12,50,000/- 500 gm. Silver jewellery ₹45,000/-	20 gm. gold jewellery ₹1,60,000/-	x	x
(vii)	Other assets, such as values of claims / interests	Home appliances ₹90,000/-	x	x	x	x

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name(s) (Shashi Prabha)	Dependant-1 (Pratyush Anand)	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	x	x	x	x	x
(v)	Other (such as interest in property)	Undefined share in ancestral property at Village-Pateliya, Samastipur	x	x	x	x

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	x	x
	(ii) Loans from financial institutions	x	x
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	x	x
	(b) dues to departments dealing with supply of water	x	x
	(c) dues to departments dealing with supply of electricity	x	x

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	(d) dues to departments dealing with telephones	x	x
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	x	x
	(f) Other dues, if any	x	x
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	₹1,04,429/- AY 2024-25 PAN-AQPPK3613C	x
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	x	x
	(iii) Sales Tax [Only in case of proprietary business]	x	x
	(iv) Property Tax	x	x

C Personal Detail

GPF/CPF/PRAN No. :- **BPTS/BLA-1268**

Gender :- **M** (M/F)

Date of Birth :- **13-02-1967** (DD/MM/YYYY)

Class/Group :- **D** (A/B/C)

Cadre :- **Administration**

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.: Bihar Secretariat Service etc.)

Home District :- **Samastipur**

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: **Arun Kumar**

Name of Employee: **Arun Kumar**

Designation: Assistant Section Officer

Department: Bihar Legislative Assembly

Place: Patna

Date: **12/02/2025**

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.